Annexure-4 Name of the corporate debtor: SAHA INFRATECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 10.04.2022 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
SI.	Name of Details of claim			Details of claim admitted					Amount of	Amount	Amount of claim	Amount of	Remarks, if any
No.	creditor	received							contingent	of any	not admitted	claim	
		Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	mutual		under	
		receipt	claimed	claim	claim	covered by	related	share in CoC		dues, that		verification	
		receipt	claimeu	admitted	ciann	guarantee	party?	share in coc		may			
				aumitteu		guarantee	party.			beset- off			
										beset- on			
-	Munish Kohli	05-07-2021	60.49.863.00		Loan given to			NA	Nil	No			
1	Wullish Kolili	05-07-2021	00,49,805.00	0	director			11/4	1811	140	60.49.863.00		NA
				0	director			NA	Nil	No	00,47,005.00		Claimant filed revised claim in
	Geetanjali				Settlement			1974	INI	140			Form CA and shifted to Annexure-
2		06-07-2021	2,43,78,542	0	Agreement						2,43,78,542.00	_	2
-	Saonai Wal	00-07-2021	2,43,78,342	0	Buyback			NA	Nil	No	2,43,78,342.00	-	2 Claimant filed revised claim in
2	Kiran Chawla	17-07-2021	1.16.19.840	0	-			1874	1811	INO	1.16.19.840.00		Form CA and shifted to Annexure-
2	Kiran Chawla	17-07-2021	1,10,19,840	U	Agreement						1,10,19,840.00	-	FORTH CA and smited to Annexure-
	TOTAL		4.20.48.245								4.20.48.245		
	101AL 4,			-							4,20,48,245	-	